

GOVERNMENT OF GOA. PUBLIC HEALTH DEPARTMENT SECRETARIAT, PORVORIM-GOA PIN 403 521

No. 13/7/2020-I/PHD(Part)/607

Dated: 28/04/2020

Read :- Government Order No. 13/7/2020-I/PHD(Part)/774 dated 24/04/2020

ORDER

The Government of Goa hereby authorize the following personnel for the purpose of imposing fine specified in the Order cited above.

- 1. Talathis of every taluka
- 2. Police Personnel not below the rank of Head Constable
- 3. Municipal Inspectors
- 4. Village Panchayat Secretaries.

By order and in the name of the Governor of Goa, Lu

(Swati A. Dalvi) Under Secretary (Health)

To

The Director, Printing and Stationery, Government Printing Press, Panaji-Goa with a request to publish the same in the Extra Ordinary Official Gazette.

Copy to:-

- 1. The Collector (North), North Goa District, Panaji-Goa
- 2. The Collector (South), South Goa District, Margao-Goa
- 3. The Director of Municipal Administration, Panaji-Goa
- 4. The Director of Panchayats, Panaji-Goa
- 5. The Additional Secretary (Home), Home Department (General), Secretariat, Porvorim-Goa
- 6. The Director General of Police, Panaji-Goa
- 7. The Director of Health Services, Panaji-Goa.
- 8. The Dean, Goa Medical College, Bambolim-Goa
- 9. The Dean, Goa Dental College and Hospital, Bambolim-Goa
- 10. The Dean/Director, Institute of Psychiatry and Human Behaviour, Bambolim-Goa
- 11. The Director of Accounts, Panaji-Goa.
- 12. All Heads of the Departments/Offices
- 13. P.A to Secretary (Health), Secretariat, Porvorim-Goa
- 14. P.S to Hon. Chief Minister, Government of Goa
- 15. P.A to Hon. Minister for Health, , Government of Goa
- 16. The Sr. Dy. Accountant, General (Audit), Alto-Porvorim.
- 17. Guard file
- 18. o/c